

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDERS OF THE BENCH

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**Date of Order: 15.02.2016**

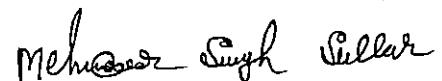
**OA No. 291/00096/2016**

Mr. Shobhit Tiwari, proxy counsel for  
Mr. R.P. Tiwari, counsel for applicants.

Having heard the learned counsel for the applicants, having gone through the record with his valuable assistance and considering the matter deeply, the main OA is disposed of with the direction to the respondent no. 2 to consider the case of seniority and promotion of the applicants keeping in view of the observations of Central Administrative Tribunal, Ernakulam Bench made in OA No. 180/403/2015 - Chakrapani Dilip Warrier vs. Union of India & Ors. - vide order dated 15<sup>th</sup> December, 2015 (Annexure A/3), in accordance with law by a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



(JUSTICE M. S. SULLAR)  
JUDICIAL MEMBER

Kumawat